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Tariff issues for Cable TV Services in Non CAS Areas - TRAI further extends the time for

submission of information by the stakeholders

New Delhi, 01st September, 2009- The Hon'ble Supreme Court vide its order dated May 13,

2009 has directed TRAI to consider the matter relating to tariff for Cable TV services in non-

CAS areas *de novo* as regards all aspects.

2. To obtain a realistic understanding of the financials and the operation of various

stakeholders, TRAI had prepared the formats for collecting information from various

stakeholders such as Broadcasters, Aggregators (i.e. authorized distributors of the

Broadcasters), DTH Operators, Multi System Operators, Cable Operators and Consumer

Advocacy Groups. Initially, TRAI had requested all the stakeholders to submit the required

information in prescribed format by August 17, 2009. Thereafter, on the request of the

stakeholders, TRAI has extended the time limit to submit the information upto August 31,

2009.

3. Several stakeholders have requested for further extension of the time limit for

submission of information, on the ground that the information to be furnished has to be

collated. To enable the stakeholders to submit the information, the time limit is extended, as a

special case, till September 22, 2009. No further extension will be granted.

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4. Attention of all the stakeholders is invited to the Hon'ble Supreme Court's order dated 13.05.2009, passed in Civil Appeal No. 829-833 of 2009, wherein the Hon'ble Apex Court has directed all parties to cooperate with TRAI so as to enable it to carry out the exercise. The Hon'ble TDSAT also, in its order dated 15.01.2009 in Appeal No. 10 (C) of 2007 and other connected appeals, directed all service providers that non-cooperation in the exercise including non-furnishing of information will be viewed as violation of the said order. In the light of the above, all stake-holders are requested to cooperate with TRAI by furnishing the required information in the prescribed format by September 22, 2009 positively. The formats for submission of the information by various stakeholders are available on TRAI website: www.trai.gov.in

Contact Details in case of any clarifications:

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